<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that on 14^{th} July 2025 :

The Hon'ble Shri Justice M.S. Sonak will sit singly in Court Room No. 40 at 5.05 p.m. onwards after the Division Bench work is over and will take up the following matter :

'FOR PRONOUNCEMENT OF ORDERS'

Appellate Side

Civil Application No. 3009 of 2017 in (Civil) WP No. 453 of 1995

Dated this 14th day of July, 2025.

By Order,

sd/-

(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-

(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.